

**FORM B**  
**PUBLIC ANNOUNCEMENT**  
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF  
SEASTAR REALTORS PRIVATE LIMITED

| Sl. No. | Particulars                                                                        | Details                                                                                                                                                                                             |
|---------|------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.      | Name of corporate debtor                                                           | Seastar Realtors Private Limited                                                                                                                                                                    |
| 2.      | Date of incorporation of corporate debtor                                          | December 26, 2007                                                                                                                                                                                   |
| 3.      | Authority under which corporate debtor is incorporated / registered                | Registrar of Companies - Coimbatore                                                                                                                                                                 |
| 4.      | Corporate Identity No. of Corporate Debtor                                         | U70101TZ2007PTC014103                                                                                                                                                                               |
| 5.      | Address of the registered office and principal office (if any) of corporate debtor | <b>Regd. Office:</b> III Floor, Selva Towers, 320/4, Avinashi Road, Coimbatore, Tamil Nadu - 641004                                                                                                 |
| 6.      | Date of closure of Insolvency Resolution Process                                   | September 12, 2023                                                                                                                                                                                  |
| 7.      | Liquidation commencement date of corporate debtor                                  | September 12, 2023 (Copy of the order received on September 14, 2023)                                                                                                                               |
| 8.      | Name and registration number of the insolvency professional acting as liquidator   | Prakul Thadi<br>IBBI/IPA-002/IP-N01149/2021-2022/13806                                                                                                                                              |
| 9.      | Address and e-mail of the liquidator, as registered with the Board                 | <b>Address:</b> Flat No. 1405, J Block, Rainbow Vistas Green Hills Road, Moosapet, Hyderabad, Telangana - 500018<br><br>Email: <a href="mailto:prakulthadi@hotmail.com">prakulthadi@hotmail.com</a> |
| 10.     | Address and e-mail to be used for correspondence with the liquidator               | <b>Address:</b> D. No. 470/12, HIG-1, Block-5, APHB, Baghlingampally, New Nallakunta, Hyderabad – 500044<br><br><b>Email:</b> <a href="mailto:cirp.seastar@gmail.com">cirp.seastar@gmail.com</a>    |
| 11.     | Last date for submission of claims                                                 | October 12, 2023                                                                                                                                                                                    |

Notice is hereby given that the National Company Law Tribunal, Chennai Bench has ordered the commencement of liquidation of Seastar Realtors Private Limited on September 12, 2023 (copy of the order received on September 14, 2023).

The stakeholders of Seastar Realtors Private Limited are hereby called upon to submit their claims with proof on or before October 12, 2023, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.

Date: 15-09-2023  
Place: Hyderabad

Sd/-  
Prakul Thadi  
Liquidator  
Reg. No.: IBBI/IPA-002/IP-N01149/2021-2022/13806

Bengaluru Sri Dharmaraya Swamy Temple

800-year-old shrine dedicated to Pandavas



Story & photos: V.V.S. Manian



Shri Dharmaraya Swamy temple is the oldest temple located in Bengaluru. It is 800 years old temple dedicated to the Pandavas. This is the only temple in India that has been built to worship the five brothers (Pandavas) and their consort Draupadi from the epic Mahabharata.

**History**

The temple was constructed by the Ganga arasu Kings who are famously known as Vanhi Kula Kshatriyas or Thigalas. It is believed that when the city was built by Kempa Gowda in the 16th century, the towers (gopuras) were built in the four corners of the city keeping this temple vimanam as a centre point. The four towers are the Lalbagh tower in the south east, the Ulsoor tower in the north-east, the Gavipura tower in the south-west and the Bellary road tower in the north-west.

It was during the early days, when the Ganga Arasu Kings used to build their towns around lakes and rivers. This temple was built in the Sidikatte lake bed area. The kings named the old town as Kalyanapuri, a town of temples where all auspicious events takes place. In the later days, the town was named as “Bendhakaluru” which later became

“Bengaluru”.

**Architecture**

The temple has its resemblance from the architectural features of the Gangas, the Pallavas and the Vijayanagara styles. The inner sanctum (garbagraha) is in Ganga style, the tower (gopuram) is in Pallava style and the central hall (Mukhi mantap) is in Vijayanagar style. The construction of the temple has been carried out in three different eras. The fourth stage of construction, the Rajagopura was completed in the 20th century.

**Legends**

**Draupadi bravado and army**

According to the legend, following the Kurukshetra war, Draupadi created an army called Veerakumaras to fight a demon called Timirasura.

Once, Pandvas, Krishna and Draupadi were proceeding to heaven after completing their exile in the forest when suddenly the demon Timirasura appeared and started abusing and teasing Draupadi. Since her husband and Krishna were far ahead of her, she was left with no alternative but to confront the demon.

Timirasura was bold and confident as he was blessed with a boon from Lord Shiva that

he will never be killed by anyone. In addition he had also been given the boon that even if a single drop of his blood falls on the ground, another Timirasura will spring up from the drop. Armed with the boon, the demon tried to fight with Draupadi. Draupadi assumed her primeval form of Adi Shakthi. She took the cloth covering her breast. Warriors like Durga, Gante pujari, Ganachari and Veerakumaras sprang from it. The battle was fierce and lasted long. Finally, the goddess struck one final blow and licked clean the flowing blood and swallowed the demon. Then, the goddess regained her original form of Draupadi. She also promised the valiant warriors of the battle that she would appear once every year.

**Onset of Kaliyuga**

After the completion of the Kurukshetra war, Dharma Raja, Yudishthira and Draupadi were crowned. At the time, the three crowned, witnessed a unique scene. A young woman was riding a horse, while her husband was carrying her slippers on his head. His mother walking behind him was tired and limping on the road. This was the beginning of Kaliyaga. It was also an indication that it was time for

the trio to leave earth and go to heaven. While on their way to heaven, Draupadi and Yudhishtira were suddenly confronted by Kalipurusha (Human form of Kaliyuga). Draupadi immediately appealed to Lord Shiva and Parvathi for help. Shiva and Parvathi gifted their powers to vanquish the Kalipurusha. Both Shiva and Parvathi advised her to make a pot and safeguard her Shakthi (power) in it and then warriors were born out of it to

protect Draupadi.

**Mysore Maharaja**

The temple was visited by Sri Immadi Krishnaraja Wodeyar of Mysore in 1811 AD to witness the real truth about Karaga Shakthytosava. The King brought two sharpened swords as a present to the temple. The Veerakumars of the temple accepted the sword (alagu) and performed Alaguseva to the goddess. The King was pleased with the seva and became an ardent devotee of the goddess Adishakthi

Draupadi. A few days later, the Maharaja’s mother fell seriously sick but recovered fast from a fatal disease due to the blessings of Adishakthi. The Maharaja donated land and jewels to the temple and lived happily till his death.

**Deities**

Deities worshipped here include Dharmaraja, Krishna, Arjuna, Draupadi, Nakula, Sahadeva and Bhima.

**Pujas**

Pujas are performed four times a day. In



addition, special pujas are also done on festival and auspicious

occasions.

**Festivals**

Karaga Festival: This

is the most important and a great event celebrated in honour

of Goddess Draupadi. It celebrates triumph over evil. The word “Karaga” means an earthen pot made from unbaked clay. The pot plays an important role in the festival as it is sacred and embodies goddess power which is attributed to the priest when he/she is carrying the pot. The festival lasts for 11 days.

Karaga festival also involves worship of boundary goddesses like Annamma, Mariamma, Patalamma, M u t h y a l a m m a ,

Yellamma and Gadagamma, all of whom appear as Draupadi’s siblings.

The person carrying the Karaga is dressed in a woman’s attire. He balances the Karaga on his head without touching it. His arrival at the festival is announced by hundreds of ‘veerakumaras’, who are clad in dhotis and turbans, bearing unsheathed swords.

The bearer’s wife takes on the role of a widow at the festival. Her mangalsutra and bangles are worn by



Bhagvad Gita:

Chapter 18 slokas 19 to 25

jnanam karma ca, karta, ca, tridhaiva, guna bhedatah, procyate, guna sankhyane, yathavacchrmu tanyapi **XVIII 19**

In the scripture that enumerates the gunas, knowledge and action, and the doer, each is said to be of three types according to the distinction of the gunas that predominate in each. Listen to what I have to say about all as well.

sarvabhutesu yenaikam bhavam’, avyayam iksate, avibhaktam’, vibhakteshu, taj, jnanam’, viddhi, saatvikam’ **XVIII 20**

The knowledge by which a person sees the divine presence equally in all beings is known as Satvik. prthaktvena, tu, yaj’, jnanam, nanabhavan’, prthagvidhan’,vetti, sarvesu, bhutesu, taj, jananam’, viddhi, rajasam’ **XVIII 21**

The knowledge by which a man cognizes the different kinds of diverse nature in all living beings is known as Rajasika.yat tu, krtsnavad , ekasmin’, karye, saktam’, ahaitukam’, attatvarthavad alpam’, ca, tat’, tamasam’, udahrtam’ **XVIII 22**

Again, that knowledge which is only engrossed

in one implementing body as if it were whole and which is irrational, has no understanding of the truth, and is trivial – this has been called Tamasika.

niyatam’, sangarahitam’, aragadvesatah krtam’, aphilaprepsuna, karma, yat’, tat’, satvikam’, uchyate **XVIII 23**

An action that is ordained by scripture, is free from the pride of the doer, and is performed without any attachment or hatred by the one who is not desirous of any return is said to be Satvika.

yat’, tu, kamepsuna, karma, sahanakarena, va, punah,

kriyate, bahulaayasam’, tad’, rajasam’, udahrtam’ **XVIII 24**

That action, which involves a lot of hard work and is performed by one who is desirous of fruits or is conceited, is said to be Rajasika.

anubandham’, kshayam’, himsam’, anavekshya, ca, paurusam’, mohad’, arabhyate, karma, yat’, tat’, tamasam’, uchyate **XVIII 25**

That action that is undertaken through ignorance, without any regard to consequences,

loss to oneself, injury to others, or one’s own resourcefulness, is declared Tamasika.

**Quote**

“Shree Krishna gives the simile of the flame of a lamp. In the wind, the flame flickers naturally and is impossible to control. However, in a windless place, the flame becomes as steady as a picture. Similarly, the mind is fickle by nature and very difficult to control. But when the mind of a yogi is in enthralled union with God, it becomes sheltered against the winds of desire. Such a yogi holds the mind steadily under control by the power of devotion.

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under control by the power of devotion. Having presented the process of meditation and the state of its perfection, Shree Krishna now reveals the results of such endeavors. When the mind is purified, one is able to perceive the self as distinct from the body, mind, and intellect. For example, if there is muddy water in a glass, we cannot see through it. However, if we put alum in the water, the mud settles down and the water becomes clear. Similarly, when the mind is unclean, it obscures perception of the soul and any acquired scriptural knowledge of the □tm□ is only at the theoretical level. But when the mind becomes pure, the soul is directly perceived through realization.

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is only at the theoretical level. But when the mind becomes pure, the soul is directly perceived through

realisation.” (https://www.holy-bhagavad-gita.org/chapter) - V.V.S. Manian

| FORM B<br>PUBLIC ANNOUNCEMENT<br>(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                |                                                                                                                                             |
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| FOR THE ATTENTION OF THE STAKEHOLDERS OF<br>SEASTAR REALTORS PRIVATE LIMITED                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            |                                                                                                                                             |
| Sl.No./Particulars                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | Details                                                                                                                                     |
| 1. Name of corporate debtor                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | Seastar Realtors Private Limited                                                                                                            |
| 2. Date of incorporation of corporate debtor                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | December 26, 2007                                                                                                                           |
| 3. Authority under which corporate debtor is incorporated/registered                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | Registrar of Companies - Coimbatore                                                                                                         |
| 4. Corporate Identity No. of Corporate Debtor                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | U70101TZ2007PTC014103                                                                                                                       |
| 5. Address of the registered office and principal office (if any) of corporate debtor                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | Regd. Office: III Floor, Selva Towers,320/4, Avinashi Road, Coimbatore, Tamil Nadu - 641004<br>September 12, 2023                           |
| 6. Date of closure of Insolvency Resolution Process                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | September 12, 2023 (Copy of the order received on September 14, 2023)                                                                       |
| 7. Liquidation commencement date of corporate debtor                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | September 12, 2023 (Copy of the order received on September 14, 2023)                                                                       |
| 8. Name and registration number of the insolvency professional acting as liquidator                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | Prakul Thadi<br>IBBI/PA-002/IP-N01149/2021-2022/13806                                                                                       |
| 9. Address and e-mail of the liquidator, as registered with the Board                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | Address: Flat No. 1405, J Block, Rainbow Vistas Green Hills Road, Moosapet, Hyderabad, Telangana - 500018<br>Email: prakulthadi@hotmail.com |
| 10. Address and e-mail to be used for correspondence with the liquidator                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | Address: D.No. 470/12, HIG-1, Block-5, APHB, Baghlingampally, New Nallakunta, Hyderabad - 500044<br>Email: cirp.seastar@gmail.com           |
| 11. Last date for submission of claims                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | October 12, 2023                                                                                                                            |
| Notice is hereby given that the National Company Law Tribunal, Chennai Bench has ordered the commencement of liquidation of <b>Seastar Realtors Private Limited</b> on September 12, 2023 (copy of the order received on September 14, 2023).<br>The stakeholders of <b>Seastar Realtors Private Limited</b> are hereby called upon to submit their claims with proof on or before <b>October 12, 2023</b> , to the liquidator at the address mentioned against Item No.10.<br>The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.<br>Submission of false or misleading proof of claims shall attract penalties.<br>In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38. |                                                                                                                                             |
| Date: 15-09-2023<br>Place: Hyderabad                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | Reg. No.: IBBI/PA-002/IP-N01149/2021-2022/13806<br>Sd/-<br>Prakul Thadi<br>Liquidator                                                       |

| FORM B<br>PUBLIC ANNOUNCEMENT<br>(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  |                                                                                                                                             |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------|
| FOR THE ATTENTION OF THE STAKEHOLDERS OF<br>PORPOISE REALTORS PRIVATE LIMITED                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             |                                                                                                                                             |
| Sl.No./Particulars                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | Details                                                                                                                                     |
| 1. Name of corporate debtor                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | Porpoise Realtors Private Limited                                                                                                           |
| 2. Date of incorporation of corporate debtor                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | December 26, 2007                                                                                                                           |
| 3. Authority under which corporate debtor is incorporated/registered                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | Registrar of Companies - Coimbatore                                                                                                         |
| 4. Corporate Identity No. of Corporate Debtor                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | U70101TZ2007PTC014099                                                                                                                       |
| 5. Address of the registered office and principal office (if any) of corporate debtor                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | Regd. Office: III Floor, Selva Towers, 320/4, Avinashi Road, Coimbatore Tamil Nadu - 641004<br>September 12, 2023                           |
| 6. Date of closure of Insolvency Resolution Process                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | September 12, 2023 (Copy of the order received on September 14, 2023)                                                                       |
| 7. Liquidation commencement date of corporate debtor                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | September 12, 2023 (Copy of the order received on September 14, 2023)                                                                       |
| 8. Name and registration number of the insolvency professional acting as liquidator                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | Prakul Thadi<br>IBBI/PA-002/IP-N01149/2021-2022/13806                                                                                       |
| 9. Address and e-mail of the liquidator, as registered with the Board                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | Address: Flat No. 1405, J Block, Rainbow Vistas Green Hills Road, Moosapet, Hyderabad, Telangana - 500018<br>Email: prakulthadi@hotmail.com |
| 10. Address and e-mail to be used for correspondence with the liquidator                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | Address: D.No. 470/12, HIG-1, Block-5, APHB, Baghlingampally, New Nallakunta, Hyderabad - 500044<br>Email: cirp.porpoiserealtors@gmail.com  |
| 11. Last date for submission of claims                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | October 12, 2023                                                                                                                            |
| Notice is hereby given that the National Company Law Tribunal, Chennai Bench has ordered the commencement of liquidation of <b>Porpoise Realtors Private Limited</b> on September 12, 2023 (copy of the order received on September 14, 2023).<br>The stakeholders of <b>Porpoise Realtors Private Limited</b> are hereby called upon to submit their claims with proof on or before <b>October 12, 2023</b> , to the liquidator at the address mentioned against Item No.10.<br>The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.<br>Submission of false or misleading proof of claims shall attract penalties.<br>In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38. |                                                                                                                                             |
| Date: 15-09-2023<br>Place: Hyderabad                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | Reg. No.: IBBI/PA-002/IP-N01149/2021-2022/13806<br>Sd/-<br>Prakul Thadi<br>Liquidator                                                       |

